

Programme for Youths in A and N Islands

4221. SHRI MANORANJAN BHAKTA : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether Government have taken up any programme for the youths in A and N Islands during the International Year of the Youth; and

(b) if so, details thereof, and if not, reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH) : (a) and (b). Various programmes for the observance of International Youth Year in the Andaman and Nicobar Islands have been taken up. The National Youth Day and National Youth Week was observed in January, 1985. Other programmes taken up include holding of National Integration camps, Work camps; vocational training programme; training in cooperatives; adventure programmes; inter-state youth exchange programmes; coaching and competitions in games and sports.

Attack by Jarwas in A & N Islands

4222. SHRI MANORANJAN BHAKTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) how many cases of Jarwa attack incidents occurred in the Union Territory of A and N Islands during the last three years, year-wise details and the number of persons killed;

(b) whether the A and N Administration paid any ex-gratia payment to the deceased's next kith and kin; if so, the amount in each case; if not, the reasons therefor; and

(c) whether Government have taken any rehabilitation scheme in hand to save such unfortunate families from starvation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) to (c). Information is being collected and will be placed on the Table of the House.

Objective type question papers by U.P.S.C.

4223. SHRI MOHANLAL PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether U. P. S. C. is switching over wholly to objective type question papers while conducting examinations; and

(b) if so, how U. P. S. C. will test expression capacity, style of language etc. of the candidates ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) No, Sir.

(b) Does not arise.

[*Translation*]

Facilities to the Staff of Hotel Kanishka

4224. SHRI R. M. BHOYE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the period of service required to be completed by the employees of I. T. D. C. (Hotels) for regularising their services;

(b) the rate of deduction from the salary of the employees of these hotels for contribution towards G. P. F. as per rules;

(c) whether all these facilities are also provided to employees of hotel Kanishka; and

(d) if so, the details thereof and if not, the reasons for not providing these facilities to them and the time by which these facilities will be provided to the employees specially belonging to the lower cadres ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) The employees appointed in IDTC Hotel Units are regularised after successfully completing their probationary periods which range from 3 to 6 months under the certified Standing Order/Model Standing Orders applicable to the various units.

(b) Under the Contributory Provident Fund Scheme as applicable to ITDC Hotels, deductions on accounts of Contributory Provident Fund are made from the eligible employees appointed in I. T. D. C. hotel units @ 8% of their Basic Pay, Dearness Allowance and Meal Allowance.